

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 123
IA No. 416/JPR/2023
IA No. 654/JPR/2023
IA No. 26/JPR/2024
IA No. 27/JPR/2024
IA No. 28/JPR/2024
IA No. 29/JPR/2024
IA No. 156/JPR/2024
IA No. 159/JPR/2024
IA No. 167/JPR/2024
IA No. 237/JPR/2024
IA No. 279/JPR/2024
CP No. (IB)- 14/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

RG Colonizers Pvt. Ltd.

... Operational Creditor/Applicant

Versus

Macro Infra Contractors Pvt. Ltd. & Anr.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prabhansh Sharma, Adv.
For the Respondent : Pradeep Kumar Chaudhary, Adv.
Vartika Mehra, Adv.
Nitesh Srivastava, Adv.
Karan Audichya, Adv.
N.S. Bhati, Adv.
Prateek Kasliwal, Adv.
Palash Srivastava, Adv.
Bhriugu Sharma, Adv.

ORDER

Sdr

Sd-

IA No. 416/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Karan Audichya, Adv. appearing on behalf of the Respondent No. 1 & 2. An affidavit has been filed on behalf of the Applicant vide Dairy No. 1212/2024 dated 13.05.2024. Copy of the same has been furnished to the learned counsel for the Respondent. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the IA on 05.06.2024.

IA No. 654/JPR/2023

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. N.S. Bhati, Adv. appearing on behalf of the Respondent, seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 05.06.2024.

IA No. 26/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Prateek Kasliwal, Adv. appearing on behalf of the Respondent, seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 05.06.2024.

IA No. 27/JPR/2024

IA No. 28/JPR/2024

IA No. 29/JPR/2024

IA No. 159/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Palash Srivastav, Adv. appearing on behalf of the Respondent. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 05.06.2024.

IA No. 156/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Ms. Vartika Mehra, Adv. appearing on behalf of the Respondent seeks time to file reply. Copy of the application has been furnished to the learned counsel for

M.S.

Sd/-

Sd/-

the respondent. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 05.06.2024.

IA No. 167/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Bhrigu Sharma, Adv. appearing on behalf of the Respondent, seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 05.06.2024.

IA No. 237/JPR/2024

Heard Mr. Nitesh Srivastava, Adv. appearing on behalf of the RP. Mr. Prateek Kasliwal, Adv. appearing on behalf of R-4, 20 & 21, with advance notice, seeks time to file reply. Reply, if any, may be filed within 3 weeks with an advance copy to the opposite counsel. **Issue notice to the remaining respondents.** List the IA on 05.06.2024.

IA No. 279/JPR/2024

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Mr. Promod Kumar, Adv. appearing on behalf of R-1, with advance notice, seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. **Issue notice to the remaining respondents.** List the IA on 05.06.2024.

CP No. (IB)- 14/9/JPR/2020

List the matter along with all pending IAs on 05.06.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

May 14, 2024